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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/139/ (IB)/2017  
NAME OF THE PETITIONER(S) : BULDANA URBAN CREDIT CARE PVT LTD  
NAME OF THE RESPONDENT(S) : VINKEM LABS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1)	G. SHANTHI MEENAKSHI for Mrs. K. SUMATHI	for Respondent Vinkem Labs Ltd.	
2.	A. M. IZANCO	COUNSEL FOR PETITIONER	

**ORDER**

Counsel for petitioner present. Counsel for respondents present. Counsel for petitioner has filed additional typeset of documents, furnishing a copy to the other side. Counsel for respondents also filed additional type set of documents and furnished a copy to the other side. Time extended at request of both parties to file their objections. Put up on 20.06.2017 at 2.30 P.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)